

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 311 of 2013 & IA-404 of 2013

Dated : 3rd February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Madhya Gujarat Vij Co. Ltd. ... Appellant(s)
Versus
Yash Co-operative Housing Society Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Basu Deo Bhomia, R-1

ORDER

The representative of the Respondent No.1 has filed the reply.

The learned counsel for the Appellant seeks some time to file the rejoinder. She is directed to file rejoinder on or before 10.02.2014 after serving copy on the other side.

Post the matter for hearing on **18th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**